

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 178 of 2014 & IA No. 289 of 2014

Dated: 10th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Him Urja Pvt. Ltd. ... Appellant (s)
Versus
Uttarakhand Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Mr. Sanjay Sen, Sr. Adv,
Ms. Shikha Ohri for R-2

Mr. Raunak Jain

ORDER

Mr. M. G. Ramachandran, learned counsel for the appellant has extensively argued on the issues before us and has completed his arguments. Post the matter for arguments by the respondents and rejoinder submissions on **15th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**